

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 284/GT/2020

Subject : Petition for truing up of tariff for the period 2014-19 and determination of tariff for the period 2019-24 of Dhauliganga Power Station (280 MW).

Petitioner : NHPC Limited

Respondents : Punjab State Power Corporation Limited & 12 Others

Date of Hearing : **27.7.2021**

Coram : Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajiv Shankar Dwivedi, Advocate, NHPC
Shri M.G. Gokhale, NHPC
Shri Piyush Kumar, NHPC
Shri Manish Garg, UPPCL
Shri Vikram Singh, UPPCL
Shri R.B. Sharma, Advocate, BRPL
Ms. Megha Bajpeyi, BRPL
Shri Mohit Mudgal, Advocate, BYPL
Shri Sachin Dubey, Advocate, BYPL

Record of Proceedings

Case was called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner made detailed oral submissions in the matter. He also prayed for grant of time to the Petitioner for filing rejoinder to the reply filed by the Respondent BRPL.

3. The representative for the Respondent, UPPCL referred to the reply and made elaborate submissions. The learned counsel for Respondents, BRPL referred to its reply and made detailed oral submissions in the matter.

4. The learned counsel for the Respondent, BYPL adopted the submissions of the Respondent, BRPL.

5. The Commission after hearing the parties, directed the Petitioner to file the following additional information on affidavit on or before 18.8.2021:

i. Details of the claim made by the Petitioner before the insurer along with the documentary evidence and reason of approval of only part claim by the insurer.



6. The Respondents are directed to file their replies, by 27.8.2021, with copy to the Petitioner, who may file its rejoinder, if any, by 3.9.2021. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted.

7. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-

(B. Sreekumar)
Joint Chief (Law)

